

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
STELLECE PHARMSCIENCE PRIVATE LIMITED OPERATING
IN API MANUFACTURING AT BANGALORE (KARNATAKA)**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	STELLECE PHARMSCIENCE PRIVATE LIMITED CIN: U85110KA1992PTC012673
2.	Address of the registered office	No. 456, 1A and 1B Industrial Area Jigani, Bangalore, Karnataka-562106, India
3.	URL of website	www.stellencepharmscience.com
4.	Details of place where majority of fixed assets are located	No. 456, 1A and 1B Industrial Area Jigani, Bangalore, Karnataka-562106, India
5.	Installed capacity of main products/ services	Active Pharmaceutical Indigents Manufacturing API Intermediates Manufacturing
6.	Quantity & value of main products/ services sold in last financial year	40.26 Cr (Last Audited FY 2022-23)
7.	Number of employees/ workmen	82
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained by sending email at process email id or downloaded from https://drive.google.com/drive/folders/1UX4x0K3AFzcWwQnkaC7NkTCUqrj3t37j?usp=drive_link
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Updated by COC in its meeting dated 23.05.2024- can be obtained by sending email at process email id or downloaded from https://drive.google.com/drive/folders/1UX4x0K3AFzcWwQnkaC7NkTCUqrj3t37j?usp=drive_link
10.	Last date for receipt of expression of interest	16.05.2024 (Revised to 08.06.2024)
11.	Date of issue of provisional list of prospective resolution applicants	26.05.2024 (Revised to 18.06.2024)
12.	Last date for submission of objections to provisional list	31.05.2024 (Revised to 23.06.2024)
13.	Date of issue of final list of prospective resolution applicants	10.06.2024 (Revised to 03.07.2024)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	15.06.2024 (Revised to 08.07.2024)
15.	Last date for submission of resolution plans	07.08.2024
16.	Process email id to submit EOI	cirp.stellence@gmail.com

Note: Prospective Resolution applicant who had participated in the invitation of EOI published on 01-05-2024, their EOI documents are still valid and the same will be treated as EOI documents under this EOI process. The timelines provided above are tentative in nature and may undergo change on account of various reasons.

Sd/-**Naveen Kumar Jain****Regn. No. IBBI/IPA-001/IP-P00650/2017-2018/11097****AFA Valid upto: 24.10.2024****Reg Address: Plot No. 2236, Sector 46, Gurgaon-122001****For STELLENCE PHARMSCIENCE PRIVATE LIMITED****Date : 24.05.2024****Place: Gurgaon**